

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND SOCIAL
WELFARE/शिक्षा और समाज

कृषि मंत्रालय में राज्यमंत्री (SHRI K. S.
RAMASWAMY) : (a) The AU India Council of
Sports will be reconstituted very soon.

(b) Anxiety of the Government for giving
proper representation in the Council to
outstanding Sportsmen and weeding out those
who were primarily interested in Sports Politics.
For this a detailed enquiry was necessary.

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DEVELOPMENT OF SHIPPING FACILITIES

828. SHRI CHITTA BASU : Will
the Minister of PARLIAMENTARY-
AFFAIRS AND SHIPPING AND TRA-
NSPORT/संसदीय कार्य तथा नौवहन और परि-

वहन मंत्री be pleased to state the steps so far
taken by Government for the development of
shipping facilities, particularly in view of the
limitations imposed by the Shipping Conference
with which India is concerned ?

THE MINISTER OF PARLIAMENTARY
AFFAIRS AND SHIPPING AND
TRANSPORT
(SHRI

/संसदीय कार्य तथा
नौवहन और परिवहन मंत्री
RAJ

BAHADUR) : For the development of shipping
facilities, Government has taken several steps,
such as grant of loans on concessional terms for
acquisition of additional tonnage, grant of
development rebate, facilities for acquisition of
ships on rupee payment basis from countries like
USSR, G.D.R., Yugoslavia, Poland etc., with the
result that the Indian tonnage has increased from
1.92 lakhs GRT on the eve of Independence to
25 lakhs GRT as on 1-11-1971. Further, as far as
possible, Government owned/ controlled cargo is
allocated to Indian ships. Bilateral Shipping
Services have also been introduced under
bilateral shipping agreements between India-
USSR; India-Arab Republic of Egypt; India-
Poland; and India-German Democratic Republic.
Entry of Indian lines into shipping conferences
has enabled India to secure at present about 40%
share of liner cargo traffics.

SUGAR POLICY

829. SHR; CHITTA BASU : Will
the Minister of AGRICULTURE
कृषि मंत्री be pleased to state :

(a) whether Government propose to review
the existing sugar policy; and

(b) if the reply to part (a) above be 'n the
negative, the reasons therefor ;

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE/
(PRC कृषि मंत्रालय में राज्य मंत्री

(b) The Government are continuously
keeping a watch on the position of stock and
prices of sugar and a review of the existing
sugar policy at present is not considered
necessary.

AGRICULTURAL CREDIT POLICY

830. SHRI K. L. N. PRASAD : Will the
Minister of AGRICULTURE /कृषि मंत्री be
pleased to state :

(a) whether it is a fact that Government
propose to devise a new scheme in respect of
agricultural credit to suit the needs of small,
medium and big farmers;

(b) if so, what are the main features of this
scheme; and

(c) by when it is likely to be implemented ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE/
कृषि मंत्रालय में राज्य मंत्री (SHRI ANNA-

SAHEB SHINDE) : (a) to (c) The Government
policy as outlined in the 4th Plan is to orient the
loaning policies and procedures of the major
institutional credit agencies i.e. cooperatives, in
favour of smaller cultivators. The cooperatives
have been advised to give priority to the smaller
cultivators if the total available resources are
limited. The larger cultivators are to be given
medium-term credit for agricultural investment
so that long-term credit would be available to
the smaller cultivators. The share-capital is also
to be collected from the smaller cultivators in
easy instalments. The Reserve Bank of India
have introduced a system of earmarking the
credit limits sanctioned to Central Cooperative
Banks, upto 20% for the small and
economically weaker farmers. They have also
permitted issue of medium-term loans upto Rs.
2,000, without security, provided satisfactory
marketing arrangements are made. In the new
Central Sector Scheme of SFDA and MFAL,
provision have been made for payment of risk
fund to

the cooperatives towards additional advances to the small farmers, marginal farmers and agricultural labourers.

2. Th.; nationalised commercial banks are also being encouraged to increase their advances to the weaker sections. The Credit Guarantee Corporation has introduced a scheme of guarantee of small loans given by scheduled commercial banks to specified weaker sections with effect from 1st April, 1971.

3. The Agricultural Refinance Corporation also provides 100% refinance for schemes taken up in the SFDA MFAL areas. Under the World Bank Credit Projects undertaken through the A.R.C. also, concessional terms are provided for small farmers, for investment upto Rs. 10,000.

AGRICULTURAL EXPERTS

831. SHRI K. L. N. PRASAD : Will the Minister of AGRICULTURE

कृषि
मंत्री be pleased to state :

(a) whether it is a fact that Government have decided to reduce the number of agricultural experts from' abroad and also to reduce their period of stay in India ;

(b) if so, how many such experts are there ; and

(c) the total monthly expenditure incurred on them ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/कृषि मंत्रालय में राज्य मंत्री (SHRI ANNA-SAHEB SHINDE) : (a) It has been the policy of the Government of India to have the minimum of the foreign experts in the country. Proposals for foreign experts are, therefore, scrutinised very minutely and, requests are made only where absolutely essential for a particular programme and only for the period considered necessary.

(b) 226 experts.

(c) The information is being collected and will be placed on the Table of the Sabha.

REPORT ON FOREIGN BOOK FACTS

832. SHRI K. L. N. PRASAD Will the Minister of EDUCATION AND

SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्री be pleased to state :

(a) whether it is a fact that a survey report regarding foreign book facts was submitted to Government by Shri U. S. Mohan Rao, former Director of Publications Division ;

(b) if so, what are its main recommendations ; and

(c) how many of them have been accepted by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/

शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (NURUL HASAN) : (a) A report on publishing, printing and demand of book on science and technology by Shri U. S. Mohan Rao was submitted to the Union Government.

(b) A copy of the report is available in the Library of Parliament.

(c) The report has been referred to various concerned authorities for comments which are awaited.

SERVICES OF GUIDES AT ARCHAEOLOGICAL MONUMENTS

833. SHRI N. R. MUNISWAMY : Will the Minister of EDUCATION AND SOCIAL WELFARE,"

शिक्षा और समाज कल्याण मंत्री be pleased to state :

(a) whether it is a fact that innumerable guides at the sites of archaeological monuments like Taj, Fatehpur Sikri, Agra Fort, are doing disservice to the promotion of tourism by their irksome tactics to extract maximum from the tourists ; and

(b) if so, what steps Government proposes to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND

SOCIAL WELFARE/शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (PROF. S. NURUL HASAN) : (a) There are only 75 guides licensed by the Archaeological Survey of India for the monuments at Agra and Fatehpur Sikri—37 for Taj and Agra Fort, 2 for Itmadudaula, 8 for